

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1009/2019

SHIV KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 07-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Danish Zubair Khan, AOR
Mr. Mohd. Asad Khan, Adv.

For Respondent(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Harsh Pratap Shahi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 09.04.2020.

RAJIV KALRA
Registrar

pm